IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 418
CP/102/ND/2021

IN THE MATTER OF:

M/s Pratham Buildcon Pvt Ltd &Ors ... Applicant
Versus
Prem Kumar Goel &Ors. ... Respondent

Order under Section 241.

Order delivered on 01.02.2023

Coram:
MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. K. C. Joshi, Adv.
For the Respondent : Mr. Ashutosh Ojha, Ms. Meghna Rao,
Mr. Krishan Kant Sharma, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **20.03.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV

Mukesh